

Income Tax paid on Monopoly Houses

3278. SHRI K. MALLANNA: Will the Minister of FINANCE be pleased to state:

(a) the number of searches carried out by the income-tax Department on the concerns belonging to the monopoly houses during the last three years; and

(b) the assessments made on a basis of these searches and taxes assessed and collected as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMARAO): (a) and (b) The information is being collected and will be laid on the Table of the House.

Schemes operated by ADB in India

3279. SHRI NITYANANDA MISRA: Will the Minister of FINANCE be pleased to state:

(a) the details of the schemes operated by the Asian Development Bank in India;

(b) how do the ADB's operations in India compare with other developing countries; and

(c) what are the activities envisaged by the ADB to benefit India in future?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c) At present the Asian Development Bank is not operating any schemes in India. However, the Government of India has indicated to the Management of the Bank its intention to commence borrowing during the third General Capital Increase period. Future activities of the Bank in India will depend upon the borrowing programme which will be finalised after the Third General Capital Increase of the Bank, presently under consideration, is completed.

Tussar Development Programme

3280. SHRI CHINTAMANI JENA: Will the Minister of COMMERCE be pleased to state:

(a) whether any agreement has been made with some foreign country for tussar development programme;

(b) if so, the name of the country and the terms and conditions;

(c) what is the estimated cost involved; and

(d) the progress made in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir.

(b) and (c) The name of the country is Switzerland. Under the present agreement, the Swiss Government is to contribute Swiss Fr. 1 million (Rs. 45,000,00 approx), to the project per year for the first three years and have the option to similar fund the project for the next two years as well. As such, out of the total project outlay of Rs. 10.50 crores over five years, Rs. 2.50 crores is expected to come from Swiss Government.

(d) A total area of 3000 hectares (approx.) has been planted under the food plants during 1981-82 and 1982-83 and during 1983-84 another 3000 hectares will be planted, thus covering the target laid down. The land is to be allotted at the rate of 1 hectare per family to tussar rearers for the sole purpose of rearing tussar silk worms.

Airstrips Constructed for third level Air Service

3281. SHRI DAULATSINHJI JADEJJA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of places where new airstrips have been constructed for the third level air service in the country;